

Government/UT Administration and Technical Evaluation report given by the National Institute (s) of the Ministry. Appropriate action has been taken by Government on the observations made by CAG in their report.

Autonomy to Investigative Agencies

6066. SHRIMATI LAKSHMI PANABAKA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether as per Supreme Court's judgement, the Government have decided to bring a legislation to give greater autonomy to investigative agencies; and

(b) the time by which the said legislation is likely to be introduced?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) No, Sir. The investigative functions are regulated by the relevant laws on the subject and the investigative agencies are autonomous in the exercise of these functions.

(b) Does not arise, in view of (a) above.

[Translation]

Sanitary Condition In Hospitals

6067. DR. MADAN PRASAD JAISWAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether sanitary condition in Government hospitals in Delhi is quite unsatisfactory and facing acute shortage of medicines; and

(b) if so, the steps being contemplated by the Government to improve the sanitary condition and provide adequate quantity of medicines in these hospitals?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) The sanitary condition of Central Govt. Hospitals in Delhi are by and large satisfactory. An acute shortage of medicines has not been reported. The status of sanitation measures is reviewed constantly by the Central Govt. hospitals with the view to maintain public hygiene. The officers of Dte. General of Health Services also pay surprise visits to the Central Govt. hospitals to see their functioning including the cleanliness aspects. However, when there is unusual pressure of work or over-crowding, some decline in the standards of cleanliness is occasionally experienced.

[English]

Recognition of Language

6068. SHRI NEPAL CHANDRA DAS : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the steps taken or are being taken for recognition of Bishnupriya Manipuri language as a medium of instruction at Primary level in Assam;

(b) the difficulties in recognising the language in Assam; and

(c) the steps being taken to mitigate the difficulties?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) Recognition of language for medium of instruction being in the ambit of powers of the State Government, the Government of Assam has been advised to settle the matter.

Gas Connections

6069. SHRI GORDHANBHAI JADAV BHAI JAVIYA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of persons registered for LPG connections waiting for more than five years in Gujarat and other States, State-wise;

(b) whether some LPG agencies have not released even a single gas connection during the last five years;

(c) if so, the details of such agencies, State-wise; and

(d) the time by which the waiting list for LPG connections are likely to be cleared in all the States?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) The requisite information is given in Statement-I.

(b) and (c) Details of LPG distributors who have not released any new connections during April 93 to March 98 are given in the statement-II Generally, new gas connections are not released through distributors operating above ceiling limit.

(d) Release of new connections against the Waiting list depends inter-alia upon product availability, slack available with the existing distributors, minimum sustainable allocation to newly commissioned distributors, unviable distributors etc. With the expected higher availability of LPG through imports and indigenous production, more connections are planned to be released in future and it is expected to clear the entire waiting list by year 2000-2001 A.D.